

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) The Committee will work out its approach and methodology in the course of its deliberations.

Cases Filed Sequel to Shah Commission and Jaganmohan Reddy Commission Reports

*50. SHRIMATI KANKAK MUKHERJEE; SHRI B. D. KHOBRAGADE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of civil and criminal cases which have been filed so far on the basis of the reports of the Shah Commission, the Jaganmohan Reddy Commission and other Commissions of Inquiry appointed since 1977 to investigate into the emergency excesses;

(b) the particulars of the cases filed in this regard;

(c) the particulars of the persons involved in each case; and

(d) the progress of each of the cases registered so far?

THE MINISTER OF HOME AFFAIRS (SHRI H. M. PATEL): (a) to (d) Nineteen criminal cases have been registered so far. A statement showing the requisite information is laid on the Table of the House. [See Appendix CVIII, Annexure No. 17].

Nuclear fuel for the Tarapur Atomic Power Plant

*51. SHRI SHIVA CHANDRA JHA-SHRI JAGJIT SINGH ANAND; SHRI LADLI MOHAN NIGAM:

Will the PRIME MINISTER be pleased to state:

(a) what is the quantity of nuclear fuel for the Tarapur Atomic Power Plant held up by the U.S. Government in violation of their contractual obligations and since when;

(b) what steps the Government of India propose to take to get these instalments released without further delay; and

(c) what alternative arrangements Government have on view to keep the Tarapur Plant going in case the U.S. Government inordinately delays the delivery of nuclear fuel or scuttles the agreement?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Two applications for enriched uranium for use as fuel at the Tarapur Atomic Power Station are pending with the U.S. authorities—one for 16.8 tonnes, applied for on 1 November, 1977, and the later application for 19.8 tonnes made on 20 September, 1978.

(b) Government have expressed concern over the delays in the processing of export licence applications for enriched uranium by the U.S. authorities and have requested the U.S. Government to ensure timely supplies in accordance with the Cooperation Agreement of 1963.

(c) Government will take all necessary measures for the continued operation of the Tarapur Atomic Power Station.

Proposal for Nationalisation of Key Industries in the country

*52. SHRI BHARAB CHANDRA MAHANTI; SHRI SANTOSH KUMAR SAHU; SHRI S. W. DHABE:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to nationalise all the key industries in the country;

(b) if so, what are the details thereof including the names of such industries;

(c) by when these industries are proposed to be nationalised;